

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated: 25th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.
Vs.**

...Appellant(s)

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R.1

Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramani Taneja for R.2

Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.3

ORDER

We have heard Mr. M.G.Ramachandran for some time.

List the matter for further hearing on **01.02.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Kt/pk